

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## **NOTIFICATION**

No. HC.XXXVII-13/2024/ 193 /R. Cell

Dated Guwahati the 24<sup>th</sup> July, 2024

The Gauhati High Court has been pleased to call for scanned copies (in **PDF** format) of **6 (six) judgments [3(three) from civil side and 3 (three) from criminal side]** from the following Grade-II officers in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service, 2024:

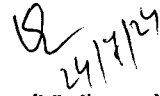
<b>Sl. No.</b>	<b>Name of the Officers</b>	<b>Present Place of Posting</b>
1.	Shri Shah Syed Ahadur Rahman	Secretary, District Legal Services Authority, Dhemaji
2.	Shri Rajneesh Bora	Secretary, District Legal Services Authority, Hamren, West Karbi Anglong
3.	Shri Rana Dutta	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Baksa
4.	Smti Rani Boro	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Barpeta
5.	Shri Shakti Sharma	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Dhubri
6.	Shri Bankim Sarma	Chief Judicial Magistrate, Majuli
7.	Md. Mishbahul Hassan Ansari	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Morigaon
8.	Dr. Partha Sarathi Bhattacharjee	Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo
9.	Shri Nurjamal Haque	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No.1, Kamrup (M),Guwahati
10.	Smti Kangki Rani Deka	Chief Judicial Magistrate, Kamrup (M), Guwahati
11.	Shri Imdad Ahmed	Chief Judicial Magistrate, Nalbari
12.	Shri Kiran Lal Baishnab	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Hailakandi
13.	Shri Anup Khanal	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Kokrajhar
14.	Smti Shivani Handique	Research Officer, Judicial Academy, Assam
15.	Shri Pranab Sarma	Chief Judicial Magistrate, Nagaon
16.	Smti Sujata Dutta	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Nagaon

17.	Shri Ankur Bhuyan	Secretary –cum- Registrar, Office of the Lokayukta, Assam, Guwahati
18.	Shri Nayan Jyoti Dutta	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Dima Hasao, Haflong
19.	Shri Nayan Jyoti Sarma,	Counsellor, Family Court No. 1, Kamrum (M)
20.	Shri Akhtabul Ala	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Bongaigaon
21.	Smti Barnani Goswami	Chief Judicial Magistrate, Bajali

The following directives may be followed while submitting the scanned copies of the judgments:

1. The scanned copies of the delivered judgments must be forwarded by the Presiding Officer and have to be sent to the undersigned to the e-mail: [ghc.rcell2013@gmail.com](mailto:ghc.rcell2013@gmail.com) on or before **09-08-2024** within office working hours.
2. For every judgment there should be a separate PDF file.
3. The judgments should be properly paginated and clearly scanned.

By Order,

  
Registrar (Vigilance)-cum-  
In Charge, Recruitment Cell  
Gauhati High Court, Guwahati-1

Memo No.HC.XXXVII-13/2024/ 193 /R. Cell

Dated 24-07-2024

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. All District and Sessions Judge with a request to bring the same to the notice of the concerned Officers.
5. Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
6. Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. Assistant Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.

8. Administrative Officer (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
9. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 24-07-2024 regarding calling of judgments in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service, 2024**" with a scroll in the home page.
10. P.S. to Hon'ble Mr. Justice \_\_\_\_\_ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
11. P.S. to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
12. C.A. to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.

  
24/7/24

Registrar (Vigilance)-cum-  
In Charge, Recruitment Cell,  
Gauhati High Court, Guwahati-1